

districts have been prepared and despatched to the District Collectors for follow up.

A branch office of the Bureau of Entrepreneurial Guidance has been opened at Calcutta. This office is expected to render advice to potential entrepreneurs in the matter of profitable lines of investment.

The State Director of Industries is specially pursuing with the parties as well as with his other official counterparts the implementation of the letters of intent issued to entrepreneurs in the State.

An attractive package of incentives has been announced by the State Government and it has been well received by the representatives of industry.

Wagon orders on units located in West Bengal have been enhanced by the Railway Board

Advantage can also be taken by units in West Bengal of the Press Note issued on 1-1-1972 permitting substantial expansion/multi-shift working in respect of 54 specified industries, subject to certain conditions.

Share of Small Units in the Licences

328. SHRI NAGESHWARA RAO : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government have decided that small units will receive major share of licences ; and

(b) if so, the salient features of the decision ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) and (b). Small scale units having an investment of not more than Rs 7.5 lakhs in plant and machinery except those belonging to the Larger Industrial Houses and foreign companies or those falling in the category of 'dominant undertakings' or engaged in a few specified industries are exempted from the licensing provisions of the Industries (Development and Regulation) Act, 1951. Ordinarily, therefore, the question of granting industrial licences to small scale units may not arise. In so far as the organised sector of industry is concerned, the policy of Government is to widen the entrepreneurial base by giving encouragement to new and small entrepreneurs.

CORRECTION OF ANSWER TO U S Q. NO 6116 DATED 28-7-1971 RE : IDLE CAPACITY IN THE CAPITAL GOODS INDUSTRIES

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : While giving information regarding establishment of joint ventures abroad in capital goods industries like textiles, cement, sugar and jute, in answer to part (b) of the Unstarred Question No 6116 dated 27-7-1971, I had stated that 'Government have already permitted and will promote setting up of joint ventures in Asian and African Countries for manufacture of textiles, jute, sugar and cement in which substantial volume of indigenous machinery of the said categories will be exported'. The correct answer is 'Government have already permitted setting up of joint ventures in Asian and African Countries for manufacture of textiles, sugar, cement and jute and will promote setting up of joint ventures in these countries for manufacture of textiles, sugar and cement in which substantial volume of indigenous machinery of the said categories will be exported'.

The discrepancy in part (b) of the answer to the extent 'that 'jute' was included in the latter part thereof, was noticed by the Ministry of Foreign Trade and a reference to this effect was received on 6-8-1971. In view of the fact that 10th August, 1971 was the last day allotted to the Ministry of Industrial Development and the Session of the Lok Sabha was to end on 12-8-1971, it was not possible to correct the answer during the last Session of the Lok Sabha.

12 00 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED DEATHS DUE TO LIQUOR-POISONING IN DELHI

श्री राजि सुबल (दक्षिण दिल्ली) : अध्यक्ष महोदय, मैं यदिसम्बन्धी लोकरु महत्व के निम्न-निम्न विषय की ओर गृह मन्त्री का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक बक्तव्य दें :—

"दिल्ली में जहरीली शराब से ली से